

**VIDYASAGAR LEARNING PRIVATE LIMITED**  
 Claims as on 11th December, 2021  
 (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	Name of COC Member	Address	Category	Amount of claims Received	Amount of claims admitted	% of member	Extent to which the debts or dues are secured or unsecured	* Proofs admitted/ rejected	Remarks
1	India Printing Works	India Printing House 42 GD Ambekar Marg Wadala, Mumbai 400031	Operational Creditor	35,40,809	26,57,439	0.00	Unsecured	admitted	*
2	Mr. Sanjay Vasant Gokhale	A3/6 & A3/1, Vimal Udhoyog Bhavan, Manirama, Nagarkar Marg, Mahim-400016	Operational Creditor	2,79,960	2,79,960	0.00	Unsecured	admitted	*
3	Mr. Vakar Ahmad Aziz Khan	14, Batul Aman, Tahoor Park, Near Vista Residency, Indra Nagar, Nashik-422006	Operational Creditor	3,08,634	3,08,634	0.00	Unsecured	admitted	*
4	Income Tax Department	Deputy Commissioner of Income Tax (TDS) Circle-2(3) Room No. 718, 7 <sup>th</sup> Floor Smt. K. G. Mittal Ayurvedic Hospital Building Charni Road, Mumbai - 400 002	Operational Creditor	5,26,950	5,26,950	0.00	Unsecured	admitted	*
5	Shashi Bushan Panday	1202, 12th Floor, Celebration Bldg. Citi of Joy, JSD Road Mulund (West), Mumbai - 400 080	Operational Creditor	13,09,969	13,09,969	0.00	Unsecured	admitted	*
TOTAL				59,66,322	50,82,952	-			

\* The Claims Submitted are been Accepted based on the Information and Documents Submitted before IRP/RP and subject to verification of books of accounts of Corporate Debtor.



*(Signature)*

Mr. Anish Gupta  
 IBI/PA-002/IP-N00285/2017-2018/10843  
 (Interim Resolution Professional)  
**VIDYASAGAR LEARNING PRIVATE LIMITED**  
 (A Company under corporate insolvency resolution process by NCLT Order dated 17.08.2021)

Date: 17.12.2021  
 Place: Mumbai